


**No.DSJ/BLP/EC/2-52/1994-  
OFFICE OF THE DISTRICT AND SESSIONS JUDGE,  
BILASPUR, HIMACHAL PRADESH.**

Dated Bilaspur, the 11<sup>th</sup> May, 2017.

**OFFICE ORDER**


It is hereby notified that on attaining the age of superannuation, **Shri Joginder Pal Sharma, Reader Grade-1/Superintendent Grade-II** of this office shall stand retired from Government service on and w.e.f 31<sup>st</sup> May, 2017 (AN).

  
**District & Sessions Judge  
Bilaspur, H.P.**

3215  
**Endst No.DSJ/BLP/EC/2-52/1994- Dated Bilaspur, the the 11<sup>th</sup> May, 2017.**

**Copy forwarded for information and necessary action to :**

1. The Accountant General (Audit), HP, Shimla-171003.
2. The Accountant General (A&E), HP, Shimla-171003.
3. The Civil Nazir of this office with the directions to recover all dues, if any, from Shri Joginder Pal Sharma, aforesaid before releasing the retirement benefit to him.
4. Shri Joginder Pal Sharma, aforesaid.
- ✓ 5. The System Assistants/Assistant Programmer of this office with the directions to upload the office order on the website of District Courts, Bilaspur, forthwith.
6. Personal file of the official concerned.
7. Guard file.


  
**District & Sessions Judge  
Bilaspur, H.P.**  
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**No.DSJ/BLP/EC/2-24/1994-  
OFFICE OF THE DISTRICT AND SESSIONS JUDGE,  
BILASPUR, HIMACHAL PRADESH.**

Dated Bilaspur, the 11<sup>th</sup> May, 2017.

**OFFICE ORDER**

It is hereby notified that on attaining the age of superannuation, **Shri Paras Ram, Sheristedar/Superintendent Grade-II** of the office of Civil Judge(Jr.Div)-cum-JMIC, Bilaspur shall stand retired from Government service on and w.e.f 31<sup>st</sup> May, 2017 (AN).

  
**District & Sessions Judge  
Bilaspur, H.P.**

**3222**  
Endst No.DSJ/BLP/EC/2-24/1994- Dated Bilaspur, the the 11<sup>th</sup> May, 2017.

**Copy forwarded for information and necessary action to :**

1. The Accountant General (Audit), HP, Shimla-171003.
2. The Accountant General (A&E), HP, Shimla-171003.
3. The Civil Judge (Jr.Div)-cum-JMIC, Bilaspur with the request to recover all dues, if any, from Shri Paras Ram, aforesaid before releasing the retirement benefit to him.
4. Shri Paras Ram, aforesaid.
- ✓ 5. The System Assistants/Assistant Programmer of this office with the directions to upload the office order on the website of District Courts, Bilaspur, forthwith.
6. Personal file of the official concerned.
7. Guard file.

  
**District & Sessions Judge  
Bilaspur, H.P.**